

be allowed to controvert them if necessary.

Shri Indrajit Gupta: I want to make a brief submission, for whatever it is worth; I think it is necessary. I reached the spot within 24 hours of this very deplorable incident. I can assure Shri Kapur Singh that this incident is deplorable. But I only want to say that it was not due to the fact that, or rather, it did not take place because anybody belonged to a particular community. I can assure you, Sir, it is a deplorable thing. Over 100 people have been arrested, perhaps many of them rightly so. I do not know, but it was due to a domestic quarrel over the ownership of a goat. That was how it began.

Shri Buta Singh: On a point of order, Sir.

Mr. Speaker: There is no point of order.

Shri Kapur Singh: Mr. Kachhavaia had just remarked that Sikhs are in the habit of stealing goats. I want to know.... (Interruptions).

Shri U. M. Trivedi (Mandsaur): All that he said is perhaps Sardarji wanted a bakra. That was the only thing he said. No question of Sikhs; nothing has been mentioned. This is too much for Sardar Kapur Singh to say.

Shri Kapur Singh: Let him controvert it. (Interruptions).

श्री हुकम चन्द कच्छवायः प्रध्यक्ष महोदय,
मैंने ऐसा कुछ भी नहीं कहा।

11.16 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER EMPLOYEES' PROVIDENT FUNDS ACT, 1952.

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): I beg to lay on the Table a copy each of the following Notifications:

- (1) G.S.R. 1166 dated the 14th August, 1965, extending the Employees' Provident Funds

Act, 1952, to magnesite mines. [Placed in Library. See No. LT-4905/65].

- (2) The Employees' Provident Funds (Eleventh Amendment) Scheme, 1965, published in Notification No. G.S.R. 1241 dated the 28th August, 1965, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952 [Placed in Library. See No. LT-4906/65].

11.16½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS

FOURTEENTH REPORT

Shri Khadilkar (Khed): I beg to present the Fourteenth report of the Committee on Absence of Members from the Sittings of the House.

11.16¾ hrs.

PATENTS BILL*

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): I beg to move for leave to introduce a Bill to amend and consolidate the law relating to patents.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend and consolidate the law relating to patents."

The motion was adopted.

Shri T. N. Singh: I introduce the Bill.

Mr. Speaker: Perhaps hon. members might be interested to know when the Prime Minister is going to make that statement which he promised yesterday. It would be made at 3.45 P.M.

Shri S. M. Banerjee (Kanpur): Will the Defence Minister also make a statement?

*Published in the Gazette of India Extraordinary, Part II section 2, dated the 21st March, 1965.

Mr. Speaker: I will find out and inform him.

11.10 hrs.

JAWAHARLAL NEHRU UNIVERSITY BILL—Contd.

Mr. Speaker: The House will now resume further consideration of the following motion moved by Shri Bhakt Darshan on the 20th September, 1965, namely:—

"That this House concurs in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to establish and incorporate a university in Delhi, made in the motion adopted by Rajya Sabha at its sitting held on the 1st September, 1965 and communicated to this House on the 3rd September, 1965 and resolves that the following 20 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

Shri B. Anjanappa, Shri Frank Anthony, Chaudhury Brahm Per-kash, Shrimati Kamala Chaudhuri, Raja P. C. Deo Bhanj, Shri Shiv Charan Gupta, Shri Hem Barua, Pandit Jwala Prasad Jyotishi, Shri Lahri Singh, Shri Bakar Ali Mirza, Shri F. H. Mohsin, Shri H. N. Mukerjee, Shri V. T. Patil, Shri N. G. Ranga, Shrimati Renuka Ray, Shrimati Jayaben Shah, Shri M. P. Swamy, Shri Amar Nath Vidyalankar, Shri Bhisma Prasad Yadava, and the Mover".

Out of 3 hours allotted, 2 hours and 35 minutes have been availed of and only 25 minutes remain. Shri D. C. Sharma may continue his speech.

Shri D. C. Sharma (Gurdaspur): Sir, as I said yesterday, this university which is going to be like any other residential university run by the Central Government cannot arrogate to itself the name of Pandit

Jawaharlal Nehru, for it is going to make no contribution to those fields which Pandit Jawaharlal Nehru held very dear to his heart like fields of internationalism, peace, cultural unity of India, scientific approach to life, etc. It is not going to do anything of that kind. It is only going to be a multiplication of the departments which are already existing in Delhi University. It will be a poor copy of the Delhi University. It was said that it will be another Essex University. I do not know why people talk of the Essex University without knowing it. India will require another 20 years to establish such a university, where no lectures are delivered, where teachers specialise more in social contacts than in any other kind of thing. I think in India you cannot have a university which does not have any lecturers or lectures and all that kind of thing.

Now, I do not understand why this university is being established in the waste land of New Delhi where mostly hollow men live, where mostly those people live who are social climbers, political climbers and climbers of all kinds. Pandit Jawaharlal Nehru held the Ganges very dear and in the very last testament and will he paid very glowing tributes to the river Ganges, to the sanctifying, purifying and consecrating power of the river Ganges. I feel, Sir, in the fitness of things this university should have been established somewhere on the banks of the Ganges so that the cultural flow of the Ganges should have mingled with the cultural unity which Pandit Nehru preached. Unfortunately, it has been decided to establish it only here so that there should be nothing of the kind.

At the same time, I want to ask one thing. Pandit Nehru wanted his ashes to be sprinkled over the fields of India. Where shall we find fields in New Delhi? We shall find only plots, flats and mushroom growths. I think this university is going to do the utmost damage to the essential spirit—political, economic, cultural